

**INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES: MUMBAI
CAUSE LIST FOR EH /CONSOLIDATION APPLICATION FIXED ON 11.09.2026**

COURT ROOM NO. 2

**BEFORE S/SHRI SAKTIJIT DEY (VP)
MAKARAND V. MAHADEOKAR (AM)**

SUPPLIMENTARY LIST

	E.H.& CONSO	ITA NO & IT(SS)A	NAME OF THE ASSESSEE	D.O.H	BEN CH
23	420/M/2026	1714/M/2021	M/S GENERAL INSURANCE CORPORATION OF INDIA (EARLY HEARING)	22.09.2026	K
		142/M/2022	M/S GENERAL INSURANCE CORPORATION OF INDIA	22.09.2026	K
		12/M/2023	M/S GENERAL INSURANCE CORPORATION OF INDIA	22.09.2026	K
		CO 22/M/2023	M/S GENERAL INSURANCE CORPORATION OF INDIA	22.09.2026	K


ASSISTANT REGISTRAR